CC NO. 14/2019 CBI VS. P. C. KHANNA

18.09.2020

COURT HEARING THROUGH VIDEO CONFERENCING

Present:- Sh. Sunil Verma, Id. PP for CBI.

It is reported by the Asst. Ahlmad that the file has not been scanned yet.

Ahlmad is directed to send a reminder in writing to the concerned branch in this regard at Rouse Avenue Courts and Tis Hazari Courts through whatsapp or email.

Put up for supplying the scanned copy of the court file and for further proceedings on **13.10.2020**.

(RAKESH KUMAR SHARMA) SPECIAL JUDGE (PC ACT), CBI-06 ROUSE AVENUE COURTS, DELHI 18.09.2020